

SHALIMAR AGENCIES LIMITED

In compliance with Regulations 3(1) and 4 of the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

This Corrigendum to the Detailed Public Statement ("Corrigendum") is being issued by **Finshore Management Services Limited** ("Manager to the Offer" or "FMSL"), for and on behalf of **Quebec Tech Solutions Private Limited** ("the Acquirers") along with **Mr. Aditya Sreeramji Magapu** and **Mr. Tapan Nityanandbhai Pandya** as **Person Acting in Concerts with the Acquirers** ("PACs") pursuant to and in compliance with Regulation 3(1) and Regulation 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("Regulations"). This Corrigendum should be read in continuation of, and in conjunction with the Detailed Public Statement ("DPS") which appeared on September 03, 2018, Monday.

Capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to such terms in the DPS, unless otherwise specified.

The shareholders of Shalimar Agencies Limited are requested to note the developments/ amendments with respect to and in connection with DPS are as under.

The revised schedule of activities pertaining to Open Offer is set forth below:

Sr. No.	Activity	Original Schedule	Revised Schedule
		Day and Date	Day and Date
1.	Date of Public Announcement (PA)	August 27, 2018, Monday	August 27, 2018, Monday
2.	Date of publication of the Detailed Public Statement (DPS)	September 03, 2018, Monday	September 03, 2018, Monday
3.	Identified Date*	October 04, 2018, Thursday	November 26, 2018, Monday
4.	Date by which Letter of offer (LOO) will be dispatched to the Shareholders	October 15, 2018, Monday	November 30, 2018, Friday
5.	Last date for upward revision of Offer Price and/or Offer Size	October 16, 2018, Tuesday	December 03, 2018, Monday
6.	Last date by which Board of Director of the Target Company shall give its recommendation	October 19, 2018, Friday	December 05, 2018, Wednesday
7.	Offer opening Public Announcement	October 22, 2018, Monday	December 06, 2018, Thursday
8.	Date of commencement of Tendering Period (Offer opening Date)	October 23, 2018, Tuesday	December 07, 2018, Friday
9.	Date of closing of tendering period (Offer closing Date)	November 05, 2018, Monday	December 20, 2018, Thursday
10.	Date by which all requirements including payment of consideration would be completed	November 19, 2018, Monday	January 07, 2019, Monday

* Date falling on the 10th Working Day prior to the commencement of the Tendering Period, for the purposes of determining the Shareholders to whom the Letter of Offer shall be sent.

The above changes, wherever appeared in DPS should be read accordingly.

The Acquirer and PACs accept full responsibility for the information contained in this Corrigendum to the DPS and also for the obligations of the Acquirer and PACs laid down in the Regulations, as amended.

A copy of this Corrigendum will be available at SEBI website at <http://www.sebi.gov.in>.

For further details, please refer to the Letter of Offer issued by the Acquirer and PACs.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER

QUEBEC TECH SOLUTIONS PRIVATE LIMITED AND THE PACS MR. ADITYA SREERAMJI MUGABU AND MR. TAPAN NITYANANDBHAI PANDYA



FINSHORE

Creating Enterprise Managing Values

Finshore Management Services Limited

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SEBI Registration No.: INM000012185

Place: Mumbai

Date: Wednesday, December 05, 2018